

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Criminal Appeal (S.J.) No. 506 of 2006**

Kishun Mahto & Ors. .... Appellants  
Versus  
The State of Jharkhand .... Respondent  
With

**Criminal Appeal (S.J.) No. 471 of 2006**

Ghano Mahto & Ors. .... Appellants  
Versus  
The State of Jharkhand .... Respondent  
....

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Appellants : None  
For the State : Mr. S.K.Srivastava, APP

....  
The matter was taken up through Video Conferencing. Learned counsels for the State had no objection with it and submitted that the audio and video qualities are good.

08/17.04.2021 Nobody appears on behalf of the appellants. However, learned counsel for the State is present.

Put up this case after three weeks.

**(Rajesh Kumar, J.)**

Shahid/